

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I A- No. 221of 2011 in
DFR- 1195 of 2011

Dated :1st November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Orissa Power Transmission Corporation Ltd. ... Appellant(s)

Versus

O.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Raj Kumar Mehta, Mr. David &
Mr. Antaryami Upadhyay

ORDER

I A- No. 221of 2011
(Condone delay Appl.)

The learned counsel for the Applicant/Appellant seeks some more time to serve notice on the Respondents.

Post the matter on **29.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/SS